COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 222 of 2015

Dated: 21st July, 2016

Present: **Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Chhattisgarh State Power Generation Co. Ltd. …Appellant(s)
Versus
Chhattisgarh Electricity Regulatory Commission …Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Mr. Sandeep for R.1

ORDER

Learned counsel for Respondent No.1 seeks two more weeks time to file reply. As a last chance, time is granted and he may file the same on or before 05.08.2016 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed on or before 19.08.2016 after serving copy on the other side.

List the matter on ***22.08.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/mk